

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 576 of 1995

Monday this the 29th day of May, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P.Koya,
Godown Keeper,
Cooperative (S&M) Society
Minicoy residing at Minicoy
Lakshadweep.

.... Applicant

(By Advocate Mr. M.R.Rajendran Nair)

Vs.

1. The Collector Cum Development
Commissioner, Union Territory of
Lakshadweep, Secretariat,
Kavaratti Island.

2. The Administrator,
Union Territory of Lakshadweep,
Secretariat, Kavaratti Island. ... Respondents

(By Advocate Mr. Shefik for MVS Namboodiri)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks promotion as Upper Division Clerk
relaxing the qualification of typing test. Standing
Counsel appearing on notice submits that the claim
cannot now be raised as the bar of res judicata stands
in the way of applicant. We do not think that it is
necessary for us to go into the merits. A4 representation
is pending before second respondent and second respondent

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Administrator will examine A4 representation and pass a speaking order thereon within three months from today without fail.

2. Application is disposed of as aforesaid.
No costs.

Dated 29th day of May, 1995.

P. V. Venkatakrishnan
P. V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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